



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,6th December 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 29-10-2018 TO 02-11-2018 (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL(Suo Moto)/9/2018	XX XX XX Versus THE STATE OF ASSAM	MR S S DEY(SC, GHC)	GA ,ASSAM
2	PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/8216/2018	GAMBHIR CHANDRA DAS AND ANR. Versus UNITED BANK OF INDIA AND 2 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	
4	WP(C)/8219/2018 CAVT. NO.1247/2018	THE UNION OF INDIA AND 3 ORS. Versus RAJIV RAJVANSHI AND ANR	MR G GOSWAMI SC, RAILWAY	MS. N SHYAMAL MR. M P SHARMA FOR CAVEATOR
5	WP(C)/8222/2018 CAVT. NO.1028/2018	THE UNION OF INDIA AND 3 ORS. Versus PARTHA DAS AND 2 ORS.	MR. B K DAS MR H P GUWALA	DR. J L SARKAR MR G J SHARMA FOR CAVEATOR
6	WP(C)/8224/2018	M/S. MEGH STONE CRUSHER UNIT AND ANR. Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. K M HALOI MR. R SARKAR	
7	WP(C)/8296/2018 CAVT. NO.1317/2018	THE UNION OF INDIA AND 4 ORS. Versus JAYA DHAR SAHA	MR. S C KEYAL	MR. M CHANDA (FOR CAVEATOR) MR. S DUTTA
<u>ORDERS</u>				
8	CrI.A./266/2017 WITH OFFICE NOTE, LCR 5 FILES, FIXED	ROBIJUL ALI Versus THE STATE OF ASSAM and ANR	MR.L R MAZUMDER	MS.B. BHUYAN, ADDL. P.P., ASSAM. MR. J LASKAR (R2) MR F Z MAZUMDER (R2) PP, ASSAM
9	PIL/28/2018	SRI NASIR KHAN AND 6 ORS. Versus THE STATE OF ASSAM AND 32 ORS.	MR. A SARMA MR S CHOUDHURY MR. K KALITA	GA, ASSAM MR. R J BORDOLOI (R5) MR. P. J. PHUKAN (R3) MR. F AHMED (R5) MR. R ALI (R5) MR. A D CHOUDHURY (R5) SC, GMC

10	PIL/52/2018	SHRI RAM VEO Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. S N TAMULI MS. A BEGUM	GA, ARUNACHAL
11	WA/313/2018	SHRI NGILYANG TACHANG Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. M K CHOUDHURY (R6) GA, AP MR. M K DUTTA (R6)
12	Cont.Cas(C)/454/2018	SACHIN MEDHI Versus DILIP KUMAR KALITA	MR. A CHAMUAH MR. D K DAS MR. S D ROY MS. K BARPUJARI	
13	I.A.(Civil)/3575/2018 in WA/284/2018	BRAHMAPUTRA PART III IV AND V FISHERY CO-OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. N C DAS MS. M DEVI MS M BORAH	GA, ASSAM
	WITH WA/284/2018	BRAHMAPUTRA PART III IV AND V FISHERY CO-OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. N C DAS MS. M DEVI MS M BORAH	GA, ASSAM
14	I.A.(Civil)/4073/2018 WP(C) 6890/2013(D/O), B/O in WP(C)/6890/2013	M/S. PRAG BOSIMI SYNTHETICS LIMITED Versus THE COMMISSIONER OF CUSTOMS, GUWAHATI.	MR. R DUBEY MS. A B KAYASTHA	MR. S C KEYAL SC, CUSTOMS
HEARING				
15	PIL/47/2012 FIXED	TAYO LAHA Versus THE STATE OF ARUNACHAL PRADESH AND ORS	H GUPTA MR.P MEDHI T ULI	GA, AP(R-1-28)
	WITH MC/2561/2013 in PIL/47/2012	THE STATE OF ARUNACHAL PRADESH Versus TAYO LAHA	GA, AP	H GUPTA MR.P MEDHI T ULI
	WITH MC/3051/2014 in PIL/47/2012	TAYO LAHA Versus THE STATE OF ARUNACHAL PRADESH AND ORS	H GUPTA MR.P MEDHI T ULI	GA, AP
16	WITH Cont.Cas(C)/641/2014	TAYO LAHA Versus RAMESH NEGI and 2 ORS.	MR.H GUPTA MR.K POSI	MR.S K DEORI(R-1TO3) MRJ PAYENG(R-1TO3) MR A APANGR-1TO3
17	PIL/9/2015 (SUO-MOTO)	X X X Versus IN RE - THE CHIEF SECRETARY, GOVT. OF ASSAM and 7 ORS	SC, GHC	MR.P PATHAK(R-6) MR.G N SAHEWALLA(R-9) MR.B N SARMA GA, ASSAM MS.A K CHOUDHURY(R-5) MSS CHANGKAKATI(R-6) MR. A CHAMUAH(R-4) MR.A NARZERY(R-6) MR.M CHOUDHURY(R-5) MR.D CHOUDHURY(R-5) MS.R JAIN(R-9) MS.P BARMAN(R-6) MR.T ALI(R-5) MRS.S S BAWARI(R-9) MS.D BHUYAN(R-6)(Res. No.1,2,3,7 & 8 Notice issued not appeared) MR.S N KRISHNATRAYA(R- 5)
	WITH I.A.(Civil)/1581/2018 in PIL/9/2015	SANJIB BORAH Versus IN RE - THE CHIEF SECRETARY, GOVT. OF ASSAM and 8 ORS	MR. S KATAKI MR. P DEKA MR. A CHETIA	MR. D SAIKIA MR G N SAHEWALLA MR D CHOUDHURY SC, BAR COUNCIL SC, EDU SC, GHC

18	ITA/7/2016 FIXED	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	MR.A SARMA MR.K KALITA MR.S CHOUDHURY SC, OIL
	WITH I.A./919/2016 in ITA/7/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	SC, OIL
	WITH CO/9/2017 in ITA/7/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A J MAHANTA	MR.S SAIKIA MR.P SAIKIA
19	ITA/8/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	MR.A SARMA MR.K KALITA MR.S CHOUDHURY SC, OIL
	WITH I.A./920/2016 in ITA/8/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	SC, OIL
	WITH CO/10/2017 in ITA/8/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR Versus M/S OIL INDIA LTD.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A J MAHANTA	MR.S SAIKIA MR.P SAIKIA
20	ITA/9/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	MR.A SARMA MR.K KALITA MR.S CHOUDHURY SC, OIL
	WITH I.A./921/2016 in ITA/9/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	SC, OIL
	WITH CO/11/2017 in ITA/9/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A J MAHANTA	MR.S SAIKIA MR.P SAIKIA
21	ITA/10/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	MR.A SARMA MR K KALITA MR.S CHOUDHURY SC, OIL
	WITH I.A./922/2016 in ITA/10/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	SC, OIL
	WITH CO/12/2017 in ITA/10/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A J MAHANTA	MR.S SAIKIA MR.P SAIKIA
22	PIL/40/2017	PEOPLE'S COMMITTEE FOR CONSTITUTIONAL RIGHTS and ANR Versus THE STATE OF ASSAM AND 12 ORS	MS.M HAZARIKA MR.A K BORA MS.C KHAKHLARY	GA, ASSAM C.G.C. MR.H GUPTA(R-9) SC, SSA ASSTT.S.G.I.
23	WA/259/2017	RUPAHI UNION CO-OP FISHERY @ FARMING SOCIETY LTD and 21 ORS Versus THE STATE OF ASSAM and 3 ORS	MR. A K PURKAYASTHA (P1) MR. A SARMA MR. B RAHMAN MR. S CHOUDHURY	GA, ASSAM

24	WA/3/2018 CAVT. NO.0003/2018 FIXED	THE STATE OF ASSAM Versus SANOWAR UDDIN AHMED	MR. K N CHOUDHURY MR. J PATOWARY MR. R Deka MR. D J DAS MR. R KAKATI	MR N J DAS MS D DEKA MR. N MAHAJAN
25	WA/188/2018 CAVT. NO.0565/2018	M/S DAYAL CONSTRUCTIONS AND 5 ORS Versus SMTI RANJU AGARWAL AND 6 ORS	MR G N SAHEWALLA MR D K MISHRA MR P DEKA MR. B PRASAD MR. A CHETIA MS. S. TODI	MR B AGARWAL GA, ASSAM MR. S DEKA MR. B DUTTA MS. J BORO FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
3)	MR D SAIKIA	23-11-2018	To	07-12-2018
4)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
5)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
6)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
7)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
8)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
9)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
10)	MR. A C KALITA	30-11-2018	To	07-12-2018
11)	MR. A PAUL	03-12-2018	To	07-12-2018
12)	MRS. M DUTTA	02-12-2018	To	07-12-2018
13)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
14)	MR. N H LASKAR	03-12-2018	To	10-12-2018
15)	MR R ISLAM	02-12-2018	To	10-12-2018
16)	MR A SHARMA	05-12-2018	To	09-12-2018
17)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 46 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/7077/2018	DEBABALA SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MS. N THAPA MR. M GOGOI	GA, ASSAM
2	WP(C)/7484/2018	JOGENDRA BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. B SINHA MR. M GOGOI MR. S M H HAQUE	SC, SEC. EDU. SC, AG
3	WP(C)/8335/2018	RAY BAHADUR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M ALI MR A N SARMAH MR. S CHANDA	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
4	WP(C)/8338/2018	JABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR. D PEGU	MR S DUTTA SC, FOREST
5	WP(C)/8340/2018	REBA KANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K SINGHA MRS. P BARUAH	MRS. U BARUAH MR. Y DOLOI SC, A S T C SC, TRANSPORT
6	WP(C)/8344/2018	HEMEN KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K SARMAH MS. A TALUKDAR	GA, ASSAM
7	WP(C)/8345/2018	KHOT MANOJ KASHINATH Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
<u>ADMISSION</u>				
8	WP(C)/938/2017 FIXED	MAFIZUR RAHMAN SAIKIA Versus THE STATE BANK OF INDIA and 8 ORS.	MS.B HAZARIKA MS.S K NARGIS	MR.K K DEY(R- 1-7) MRV K BAROOAH(R- 1-7) MRS BAISHYAR- 1-7
9	WP(C)/2060/2017 FIXED	ABDUL RASHID and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.J SARMA MR.M C DAS	GA, ASSAM SC, AG MR. S DUTTA (SC, FOREST) SC, FINANCE
10	WP(C)/5782/2017 FIXED	CHANDRA KANTA BARMAN Versus THE ASSAM KHADI and VILLAGE INDUSTRY BOARD and 3 ORS.	MS.L BAILUNG MR.M J BARUA	SC, KHADI & VILLAGE INDUSTRIES BOARD MR.J K PARAJULI

	WITH I.A.(Civil)/819/2018 in WP(C)/5782/2017	CHANDRA KANTA BARMAN Versus THE ASSAM KHADI AND VILLAGE INDUSTRY BOARD AND 3 ORS	MR. M J BARUAH	MR J K PARAJULI MR. S K CHAKRABORTY
11	WP(C)/6153/2017 FIXED	PREMA KANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	GA, ASSAM
12	WP(C)/6424/2017 FIXED	MANU GURUNG Versus THE STATE OF ASSAM and 4 ORS.	MR.A H M R CHOUDHURY MS.N BEGUM MRS.R CHOUDHURY	GA, ASSAM MR. B GOSWAMI (ADD. ADVOCATE GEN., ASSAM)
13	WP(C)/6770/2017 FIXED	DEBABRATA DAS Versus THE STATE OF ASSAM and 6 ORS.	MR M J QUADIR MR.K MIRA MS.L WAJEEDA MR.T K DEY	GA, ASSAM MR. M NATH (R-6) MR D P BORAH MR. S P CHOUDHURY (GA, ASSAM) R 1 TO 6 MR. A BHATTACHARJEE MR. L R MAZUMDER (R 7) MR. A Z AHMED MRS S BEGUM

ORDERS

14	Cont.Cas(C)/446/2018 FIXED	PURNIMA DAS AND 3 ORS. Versus MOHENDRA MOHAN BORO	MR I RAFIQUE MD B ZAMAN MS. M DEKA	MR. N UPADHAYAY
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HEARING

15	WP(C)/5000/2012 P/H, FIXED	RANJIT SAIKIA Versus THE TEZPUR UNIVERSITY and ORS.	MR. P K BORAH MS.P BORAH MR.U RAJKHOWA MR.S BORTHAKUR	MR. B CHOUDHURY (SC, TEZPUR UNIVERSITY)
16	WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA(R-3) GA, ASSAM MR.A SARMAR-3 MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR.A JAHID(R-3)

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LEAVE NOTE OF ADVOCATES FOR 06/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
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8)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
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11)	MR. A PAUL	03-12-2018	To	07-12-2018
12)	MRS. M DUTTA	02-12-2018	To	07-12-2018
13)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE UJJAL BHUYAN
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 4

[AT 10:30 A.M.]

**RESPECTIVE SPECIAL DIVISION BENCH AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE U. BHUYAN WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./30/2018 (PERSONAL APPEARANCE), WP(C) 2768/2017(D/O), FIXED	MD ALI AHMED Versus THE UNION OF INDIA AND 4 ORS,	MS. C MEDHI MR. S NATH	GA, ASSAM MR. S C KEYAL, A.S.G.I. MR. U K NAIR, SR.SC, FT. MS. A VERMA, SC,NRC MR. D BARUAH, SC ELECTION. COMMISSION OF INDIA. MR. R C BARPATRAGOHAHAIN, AG, ASSAM ASSTT. S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 06/12/2018

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1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 53 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/3271/2018 FIXED in WP(C)/2126/2017	UNITED BANK OF INDIA Versus SRI SREEDAM BENARJEE AND 2 ORS.	MR. S CHAMARIA MR. D SARMAH MR. M PHUKAN MR. M ALI MR. S CHANDA	MR. S K BARKATAKI
	WITH WP(C)/2126/2017	SREEDAM BENARJEE Versus UNITED BANK OF INDIA and 4 ORS.	MR.S K BARKATAKI MS.P BARUAH MS.M BARUAH MS.B SHARMA MR.D K NATH	

ADMISSION

2	WP(C)/6399/2017 FIXED	THE MANAGEMENT OF HINDUSTAN UNILEVER LTD. P.P.F. Versus THE STATE OF ASSAM and 5 ORS.	MR.N DUTTA MR. S DEKA MR.B DUTTA MS.J BORO MR.D TUMUNG	GA, ASSAM R SARKAR R SARKAR MR. R SARKAR,R MR. B DAS,R MS. R BARMAN,R
3	WP(C)/7817/2018 P/APPEARANCE	MASTUFA AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	GA, ASSAM MR. N BORAH SC, A E C

HEARING

4	WP(C)/6320/2013 P/HEARD, FIXED	A.G. CEMENT LLP, Versus THE STATE OF ASSAM AND 8 ORS	MR.K N CHOUDHURY MR.D K DAS MR.B CHAKRABORTY MR.A BISWAS MR.M MAHANTA MS.M TALUKDAR MR.R KALITA MR.D BARUAH MS.D KALITA MR.I AHMED MR.R K AGARWALA	MR A C BORBORA (AMICUS CURIAE) GA, ASSAM MRS. R BORBORA MR.S BARUAH MR. M SMITH ASSTT.S.G.I.
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5	WITH WP(C)/6179/2013	STAR CEMENT LTD. Versus STATE OF ASSAM and ORS.	DR. ASHOK SARAF MR.R BARUAH MS M L GOPE MS. N HAWELIA MR.A GOYAL MR.K CHOUDHURY	MR A C BORBORA (AMICUS CURIAE) GA, ASSAM MRS. R BORBORA MR.S C KEYAL MR.M BHAGABATI MR.S BARUAH MR. M SMITH MR. N SAIKIA ASSTT.S.G.I.
6	WITH WP(C)/6180/2013	RAKSHA CEMENTS PVT. LTD. Versus STATE OF ASSAM and ORS.	DR.ASHOK SARAF MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR A C BORBORA (AMICUS CURIAE) GA, ASSAM MRS. R BORBORA MR.B D GOSWAMI MR.S C KEYAL C.G.C. MR.M BHAGABATI MR.S BARUAH MR. M SMITH MR. N SAIKIA MR.S BORTHAKUR MR.A BORGHAIN ASSTT.S.G.I.
	WITH MC/3482/2014 in WP(C)/6180/2013	AKHIL GOGOI Versus RAKSHA CEMENTS PVT. LTD. and 9 ORS	MR.B D GOSWAMI MR.V RAJKHOWA MR.S BORTHAKUR	DR.ASHOK SARAF GA, ASSAM SC, FOREST C.G.C. MR.M BHAGABATI MR.S BARUAH MS.N HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH MR.M L GOPE MR.A BORGHAIN
	WITH I.A.(Civil)/1164/2016 in WP(C)/6180/2013	AKHIL GOGOI Versus RAKSHA CEMENTS PVT. LTD. and 8 ORS.	MR.A K DAS	DR.ASHOK SARAF GA, ASSAM MR.B D GOSWAMI MR.S C KEYAL C.G.C. MR.M BHAGABATI MR.S BARUAH MS.N HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH MR.A BORGHAIN MR.S BORTHAKUR MR.M L GOPE ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
3)	MR D SAIKIA	23-11-2018	To	07-12-2018
4)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
5)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
6)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
7)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
8)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
9)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
10)	MR. A C KALITA	30-11-2018	To	07-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,6th December 2018]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL
(JAIL) AND CRIMINAL APPEAL (2016 & OLDER)
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./236/2014 LCR 4 FILES, P.B.- 2, FIRST WEEK OF DEC	RAMAPADA SARMA Versus THE STATE OF ASSAM and 6 ORS,	MR.Z ALAM MR.N D SARMA MR.E U AHMED	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.A DEY MR. S BISWAS MR.P BISWAS PP, ASSAM
2	CRL.A(J)/15/2015 WITH LCR 4 FILES & P.B.- 2 NOS.	SUJIT MANKI Versus THE STATE OF ASSAM	MS.K SAIKIA AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/27/2015 LCR 5 FILES, P.B.- 2	ANANDA SONOWAL @ BHAIKON Versus THE STATE OF ASSAM	MR.S AGARWAL AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/29/2015 LCR 6 FILES, P.B.- 2, FIXED	MD RUSTAM ALI @ MATU Versus THE STATE OF ASSAM	MR.M RAHMAN MRS BORGHAIN MSB DEVI MR.G GORLOSA MR.M BORGHAIN MS. SUSMITA KANUNGOE AMICUS CURIAE	MR.D BARUAH(R-2) MS.P HANDIQUE(R-2) PP, ASSAM
WITH				
5	CRL.A(J)/30/2015	BIDYA SAGAR RABI DAS @ BADAM Versus THE STATE OF ASSAM	MS.M BUZARBARUAH AMICUS CURIAE	MR.D BARUAH PP, ASSAM
WITH				
6	Crl.A./98/2015	FAZLUL ALI and ANR, Versus THE STATE OF ASSAM and ANR,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A MATIN	MR.D BARUAH PP, ASSAM
7	CRL.A(J)/126/2015 WITH P.B.- 2 AND LCR 5 FILES	RAJEN GOWALA Versus THE STATE OF ASSAM	MR.M RAHMAN MS.B SARMA MRS BORGHAIN MSB DEVI MR.M BORGHAIN AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/130/2015 WITH P.B.- 2 AND LCR 4 FILES	DHARANI SAIKIA Versus THE STATE OF ASSAM	MR B N GOGOI AMICUS CURIAE	PP, ASSAM

9 CRL.A(J)/131/2015
WITH P.B.- 2 AND LCR 4 FILES

SHYAM RAJAK
Versus
THE STATE OF ASSAM

MR.R M CHOUDHURY
AMICUS CURIAE

MR.M CHIRINGR-2
PP, ASSAM

10 CRL.A(J)/133/2015
WITH P.B.- 2 AND LCR 5 FILES

ANANDA MURA
Versus
THE STATE OF ASSAM

MRS.P B BORDOLOI
AMICUS CURIAE

MS.S HALOI(R-2)
MR.D BORAH(R-2)
MS.P BURAGOHAIN(R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
3)	MR D SAIKIA	23-11-2018	To	07-12-2018
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5)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
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10)	MR. A C KALITA	30-11-2018	To	07-12-2018
11)	MR. A PAUL	03-12-2018	To	07-12-2018
12)	MRS. M DUTTA	02-12-2018	To	07-12-2018
13)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
14)	MR. N H LASKAR	03-12-2018	To	10-12-2018
15)	MR R ISLAM	02-12-2018	To	10-12-2018
16)	MR A SHARMA	05-12-2018	To	09-12-2018
17)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 5

**[THIS BENCH WILL SIT TILL RISING OF
THE DIVISION BENCH COMPRISING OF
HONOURABLE MR. JUSTICE UJJAL BHUYAN
AND HONOURABLE MR. JUSTICE NELSON
SAILO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2764/2018 BA 2342/2018(D/O)	RAMESH MAHANTA Versus THE STATE OF ASSAM	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	PP, ASSAM
2	Bail Appln./2792/2018	RUPDHAN ALI Versus THE STATE OF ASSAM	MR. R SARMA MR H BEZBARUA	PP, ASSAM
BAIL HEARING				
3	AB/2497/2018	SAMSUN NEHAR LASKAR AND ANR. Versus THE STATE OF ASSAM	MR H I CHOUDHURY MS D BORGHAIN MR. P KALITA MISS S ROY MR N Y KONYAK	PP, ASSAM
4	AB/3526/2018	MAHIBUR RAHMAN Versus THE STATE OF ASSAM	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	PP, ASSAM
ORDERS				
5	Review.Pet./79/2018 WP(C) 5333/2015(D/O), FIXED	DR PRANITA CHOUDHARY Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR D KALITA MR. N KALITA MR H J TAMULI MR A K SHARMA	MR D CHOUDHURY (R4) MR. M CHOUDHURY (R4) MR. T ALI (R4) SC, G U

LEAVE NOTE OF ADVOCATES FOR 06/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE NANI TAGIA**

COURT NO: 6

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7677/2018 FIXED	ROSIDA KHATOON @ PARVIN Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAMGEER	SC, NRC MR D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
2	WP(C)/6833/2016 WITH LCR	DILU AMIN @ DINI AMIN @ DINEYAM Versus THE UNION OF INDIA and 5 ORS	MR. E AHMED MR.R A CHOUDHURY MR.Z HAMMAD	GA, ASSAM(R-2-6) ASSTT.S.G.I.(R-1)
3	WP(C)/6834/2016 WITH LCR	SMTI RANJANA GHOSE Versus THE UNION OF INDIA and 3 ORS	MR.B CHOUDHURY MR.G SARKAR	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/7019/2016 WITH LCR	MOMIND KHAN Versus UNION OF INDIA and 3 ORS.	MR.R K DUTTA MR.U J SAIKIA MRN TALUKDAR	GA, ASSAM MR. S C KEYAL (ASSTT.S.G.I) MR. A KALITA (SC, FT) ASSTT.S.G.I.
5	WP(C)/7506/2016 WITH LCR	MALEKA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.S HOQUE MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/7590/2016 WITH LCR	JAHELA BIBI and JAHELA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR A A DEWAN MS.B SAIKIA	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/7681/2016 WITH LCR	AHMOD ALI @ AHMOD Versus THE UNION OF INDIA and 4 ORS	MR.S SARMA MR.A K TALUKDAR MR.F K R AHMED MR. L R MAZUMDER MR I HUSSAIN	GA, ASSAM ASSTT.S.G.I.
8	WA/318/2017	SRI HARIDAS DEY @ HARI DEY Versus THE UNION OF INDIA and 3 ORS	MR G P BHOWMIK MS.M KALITA MS.P CHETIA	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/4158/2017 WITH LCR 1 FILE, LAST WEEK OF NOV 18	SHAHA ALI @ SAHA ALI Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.A DAS MS. P BASFORE MRS.J BORAH MR B SARKAR	GA, ASSAM ASSTT.S.G.I.

10	WP(C)/4444/2017 WITH LCR 1 FILE, FIXED	SABJAN NESSA @ SHABJAN NESSA Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MS.C KALITA MR.M ALI	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/6576/2017 B/O	MD SAYED AHMED Versus THE UNION OF INDIA 4 ORS	MR.B C DEKA MS.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/7643/2017 FIXED, WITH LCR	AROTI BALA MANDAL Versus THE UNION OF INDIA and 3 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/8241/2017 LCR 2 FILES	HIRALAL DAS @ HARALAL DAS Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.M HAQUE MR.S HUSSAIN MR.K MIRA	GA, ASSAM MS.A VERMA MR.D BARUAH SC, NRC SC, ECI ASSTT.S.G.I.
14	WP(C)/3056/2018 B/O, FIXED	SMT. ANIMA DAS Versus UNION OF INDIA AND 5 ORS.	MR. S BANIK MR K K GHOSH	SC, NRC MR. D BARUAH MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. MRS A VERMA
15	WP(C)/3368/2018 WITH LCR, FIXED	JOMILA BIBI @ JAMELA BIBI Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/4461/2018	DHIRENDRA BISWAS AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MR. H ALI	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/4978/2018 WITH LCR, FIXED	MD. AINAL ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. B K SARMA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T MRS A VERMA SC, ELECTION COMMISSION.
18	WP(C)/5254/2018 WITH LCR, FIXED	SRI LAKSHAN CH. DAS @ LAKHYAN CH. DAS @ LAKHAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS	GA, ASSAM (F/T) SC, NRC ASSTT.S.G.I.
	WITH I.A.(Civil)/2852/2018 in WP(C)/5254/2018	SRI LAKSHAN CH. DAS @ LAKHYAN CH. DAS @ LAKHAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS	GA, ASSAM (F/T) SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
19	WP(C)/5568/2018 WITH LCR, FIXED	BAKKAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/5695/2018	MARIYOM BEGUM @ MORIOM BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

21	WP(C)/6093/2018 WITH LCR, FIXED	ABDUL KARIM Versus THE UNION OF INDIA AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/6669/2018 FIXED	SAYED AZAHARUL ISLAM Versus UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN MR. V KUMAR	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
23	I.A.(Civil)/2397/2018 THREE WEEKS in WA/200/2018 WITH WA/200/2018	ABUL KASEM AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	MD. S HUDA MR. N HOQUE MD. ARIF	GA, ASSAM ASSTT.S.G.I.
24	I.A.(Civil)/3233/2018 WP(C) 4513/2000(D/O) in WP(C)/4513/2000	ABUL KASEM AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	MD. S HUDA MR. N HOQUE MD. ARIF	GA, ASSAM ASSTT.S.G.I.
24	I.A.(Civil)/3233/2018 WP(C) 4513/2000(D/O) in WP(C)/4513/2000	RATAN DEV NATH AND 5 ORS Versus UNION OF INDIA and 5 ORS.	MR. A R SHOME MR. P MAZUMDER MR. S CHOUHAN	ASSTT.S.G.I. SC, F.T
25	I.A.(Civil)/3823/2018 WP(C) 5488/2018(D/O) in WP(C)/5488/2018	AKKASH ALI AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	I.A.(Civil)/3943/2018 WP(C) 7191/2018(D/O) in WP(C)/7191/2018	IJAT ALI Versus UNION OF INDIA AND 6 ORS.	MR. J LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/5836/2018 WITH OFFICE NOTE	SABU BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 06/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
3)	MR D SAIKIA	23-11-2018	To	07-12-2018
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11)	MR. A PAUL	03-12-2018	To	07-12-2018
12)	MRS. M DUTTA	02-12-2018	To	07-12-2018
13)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
14)	MR. N H LASKAR	03-12-2018	To	10-12-2018
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 7

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 54 TO 102 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
1	AB/3037/2018	SURESH RAY Versus THE STATE OF ASSAM	MR. M J BARUAH MS. P BARMAN	PP, ASSAM
<u>HEARING</u>				
2	LA.App./7/2013 WITH LCR	ON THE DEATH OF BIJAY RAHANG, HIS LEGAL HEIRS 1A PRADIP RAHANG and 4 ORS. Versus THE COLLECTOR, KAMRUP M and ANR.	MR.G C PHUKAN MR.S K SINGH MR.N K CHAKRABORTY MR.S SINGH	GA, ASSAM MS.M BARMAN MS.D GHOSH MR.M ISLAM
3	WP(C)/2321/2014 FIXED	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM P HAZARIKA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. K MOHAMMED M CHOUDHURY	M HAZARIKA GA, ASSAM MR.D SAIKIA SC, G M D A SR. ADDL A.G. ASSAM
4	WITH WP(C)/7296/2017	M/S. BHUYAN PROJECTS PVT. LTD. Versus THE STATE OF ASSAM and 6 ORS.	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.A B T HAQUE	GA, ASSAM MR.J I BORBHUIYAR-7 MRS.F BEGUM(R-7) MR.L MOHAN(R-7) MRS.K H CHOUDHURY(R-7) SC, G M D A
5	WP(C)/3689/2015 FIXED	SMTI. BINA MIRDHA and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAM



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL) DATED 29-10-2018
TO 21-12-2018, EXCEPT ITEM NOS. 13, 14, 21,
35, 36, 37, 51, 52, 54, 55, 57 TO 59, 67
TO 78, 81, 82 AND 84, ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	CRP(I/O)/368/2018 CAVT. NO.1141/2018 CAVT. 1141/2018	ABHIJIT ROY Versus AXIS BANK LTD AND 4 ORS.	MS. N RAI MR A K RAI	MR. B KALITA MR. M SARMA (R 1) MR. A KHANIKAR (R 2) MS. S BISWAS ASSTT.S.G.I. FOR CAVEATOR
<u>ADMISSION</u>				
2	CRP(I/O)/132/2018 FIXED	PANTI HARIJAN AND 3 ORS. Versus RISHI RAJ CHETRY	MR. B BANERJEE MR.A K SHARMA MR. A MOBARAQUE	MR G P BHOWMIK MRS. M HORE
<u>ORDERS</u>				
3	MACApp./270/2013 WITH LCR, FIXED	MINITA DEVI and 2 ORS. Versus MANTU ROY and 2 ORS.	MR B KALITA MR.N D NATH MR.U K THAKURIA	MR.R GOSWAMI MS.M SAIKIA MS.P BORSAIKIA
4	MC/1546/2015 FIXED, WITH STAY PET. in MACApp./249144/2015	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GEETRANI DAS and 2 ORS.	MS. N MODI MR. S DUTTA MR. C SHARMA MR. S DUTTA	MS. P BHATTACHARYA (R1) MR. A KHAN (R1)
	WITH MACApp./249144/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI GEETRANI DAS and 2 ORS		
5	I.A.(Civil)/3909/2018 FIXED in MACApp./944/2018	ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP KALITA AND ANR	MR S DUTTA MS. N MODI MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
	WITH MACApp./944/2018	ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP KALITA AND ANR	MR S DUTTA MS. N MODI MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	

	WITH I.A.(Civil)/3910/2018 in MACApp./944/2018	ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP KALITA AND ANR	MR S DUTTA MS. N MODI MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
6	I.A.(Civil)/3927/2018 FIXED in MACApp./946/2018 WITH MACApp./946/2018	THE ORIENTAL INSURANCE CO. LTD Versus SRI MRIDUL BORDOLOI AND ANR	MR. S K GOSWAMI MR R SHARMA	
7	I.A.(Civil)/3930/2018 FIXED in MACApp./948/2018 WITH MACApp./948/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SUMITRA DEVI AND 8 ORS	MR. A BARKATAKI	MR. S K JAIN (R1-R7) MR. B K JAIN (R1-R7)
	WITH I.A.(Civil)/3932/2018 in MACApp./948/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SUMITRA DEVI AND 8 ORS	MR. A BARKATAKI	MR. S K JAIN (R1-R7) MR. B K JAIN (R1-R7)
8	I.A.(Civil)/3938/2018 FIXED in MACApp./951/2018 WITH MACApp./951/2018	SRI RIKU SINGH Versus SRI GANESH CH. SARMAH AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
		SRI RIKU SINGH Versus SRI GANESH CH. SARMAH AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
		HEARING		
9	MACApp./157/2010 WITH LCR, FIXED	UNITED INDIA INSURANCE CO.LTD. Versus BABUL SARKAR and 2 ORS	MRS.U DUTTA MR.N AHMED MR.S DUTTA	MR.H DAS MR.H HATIBARUAH
10	SAO/6/2013 WITH LCR	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.K G SARMAH MR.R P N SINGH
	WITH MC/3015/2013 in SAO/6/2013	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	
11	WITH SAO/2/2014	KALPANA DAS and 2 ORS. Versus BISWA BIJOY DAS and 2 ORS.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MRS.R DEVI MR.A R TAHBILDAR
12	MACApp./210/2015 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MONI BHENGRA and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MS.K DEKA	MR.M K NEOG(R-1) MR.S K SINGHA(R-1) MR.B KUMARR-2 MR.M K DUTTA(R-2)
	WITH I.A./1933/2015 in MACApp./210/2015	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MONI BHENGRA and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MS.K DEKA	
	WITH I.A.(Civil)/1255/2018 in MACApp./210/2015	THE NATIONAL INSURANCE COMPANY LTD. Versus SMTI. MONI BHENGRA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M K NEOG

13	MACApp./24/2016 CAVT. NO. 587/2014 CAVT. 587/2014, WITH LCR, FIXED	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus JOYMOTI TAMULI and 2 ORS.	MR.R GOSWAMI MR.I ALAM MR.M SAIKIA	MR.T MADHUKALLYA MR. A CHAMUAH MR.A T M HUSSAIN(R-3) MR.M ISLAM(R-2) MR.P P BORTHAKUR MS.R BORAH MS.M ALOM(R-3) MR.N UDDIN R-2 FOR CAVEATOR MS.K BARPUJARI MS.S HALAI(R-2)
	WITH CO/1/2016 in MACApp./24/2016	SMT JOYMOTI TAMULI Versus CHOLAMANDALAM MS GENERAL INSURANCE CO. LIMITED and 2 ORS	MR.A BORAH MR. A CHAMUAH MR.P P BORTHAKUR MR.S NEOG MR.K OJHA	
14	MFA/76/2016 CAVT. NO. 812/2016 WITH LCR, FIXED	THE UNION OF INDIA and ANR Versus M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. A GOGOI MR. K P MAHESWARI MR. M SHARMA FOR CAVEATOR
15	MACApp./202/2016 CAVT. NO. 1072/2015 WITH LCR, FIXED	BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD. Versus PAWAN KUMAR AGARWALA	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR.T ISLAM MS.A BEGUM MS.S PARBIN MR.N DUBEY FOR CAVEATOR
	WITH I.A.(Civil)/854/2016 in MACApp./202/2016	BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD. Versus PAWAN KUMAR AGARWALA	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.T ISLAM MS.A BEGUM MS.S PARBIN MR.N DUBEY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
3)	MR D SAIKIA	23-11-2018	To	07-12-2018
4)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
5)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
6)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
7)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
8)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
9)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
10)	MR. A C KALITA	30-11-2018	To	07-12-2018
11)	MR. A PAUL	03-12-2018	To	07-12-2018
12)	MRS. M DUTTA	02-12-2018	To	07-12-2018
13)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
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15)	MR R ISLAM	02-12-2018	To	10-12-2018
16)	MR A SHARMA	05-12-2018	To	09-12-2018
17)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,6th December 2018]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018 (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL AND CRIMINAL
REVISION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./144/2018 FIXED	IROMCHITRA DEVIAGED Versus NONGTHOMBAM AJAY MEETEIAGED AND ANR	MR. N BARUAH MR. M SARMA	MR. S K SINGHA (R1) SC, C B I MR. M K DUTTA (R1) MR. N G SINGH (R1)
HEARING				
2	Crl.Rev.P./166/2009 WITH LCR 4 FILES, FIXED	MD NURUDDIN and ORS Versus THE STATE OF ASSAM	MR.A SHARIF MS. B SARMA MS.S BORO MR.H AHMED MR.F ISLAM	PP, ASSAM
3	Crl.A./132/2010 WITH LCR 4 FILES, FIXED	AJIT SHILL Versus THE STATE OF ASSAM	MR.D C K HAZARIKA	PP, ASSAM
	WITH Crl.M.C./526/2010 in Crl.A./132/2010	AJIT SHILL, Versus THE STATE OF ASSAM,	MR.D C K HAZARIKA	PP, ASSAM
4	Crl.A./163/2010 WITH LCR 5 FILES, FIXED	MD. NOOR AHMED @ MD. NUR AHMED, Versus THE STATE OF ASSAM,	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	PP, ASSAM
5	Crl.A./206/2010 WITH LCR 5 FILES, FIXED	NAKIBUR RAHMAN Versus THE STATE OF ASSAM,	MR. M A SHEIKH MR.S RAHMAN MD.M H CHOUDHURY MR.K U AHMED MR.M HUSSAIN	PP, ASSAM
6	Crl.A./210/2012 WITH LCR 1 BUNDLE & P.B. 1, FIXED	INDRANI BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	S C KEYAL S K GHOSH S P CHOUDHURY	MR.A K CHOUDHURY MR.S DUTTA SC, CBI MR.A K BHATTACHARJEE
	WITH Crl.A./224/2012	BRAJA KANTA KALITA Versus CBI	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 06/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
3)	MR D SAIKIA	23-11-2018	To	07-12-2018
4)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
5)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
6)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
7)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
8)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
9)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
10)	MR. A C KALITA	30-11-2018	To	07-12-2018
11)	MR. A PAUL	03-12-2018	To	07-12-2018
12)	MRS. M DUTTA	02-12-2018	To	07-12-2018
13)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
14)	MR. N H LASKAR	03-12-2018	To	10-12-2018
15)	MR R ISLAM	02-12-2018	To	10-12-2018
16)	MR A SHARMA	05-12-2018	To	09-12-2018
17)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 11

[CIVIL BENCH - II

THIS BENCH WILL TAKE UP ADDITIONAL HEARING LIST DATED 03-12-2018 TO 21-12-2018,(RELATING TO CIVIL BENCH - II) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/222/2017 P/APPEARANCE	ABDUL RAJAK Versus THE STATE OF ASSAM and 5 ORS.	MRH I CHOUDHURY MR J LASKAR MR.A M ALAMAN MR.A S TAPADER MR F Z MAZUMDER	MR.M HAQUER- 5and6 MR.S HOQUE(R- 5&6) MS. P A TALUKDAR SC, SECONDARY EDUCATION(R-1-3) MS.S DEV(R- 5&6)
2	CRP/57/2018 CAVT. NO.0301/2018 FIXED	GOBARDHAN PRASAD MODI Versus THE AHMED TEA CO. (P) LTD.	MR. P J SAIKIA MR. R S MISHRA	MR. K N CHOUDHURY FOR CAVEATOR MR. J PATOWARI
ORDERS				
3	Cont.Cas(C)/304/2018 FIXED	RUPA RANI DEVI Versus SURANJANA KAKOTY	MS. A DEVI	MR H K BAISHYA MR. B CHAKRAVARTY
4	Cont.Cas(C)/438/2018 FIXED	ALIM UDDIN LASKAR Versus S K BHUYAN	MR. S ROY MR. M H LASKAR	MR. A DEKA
HEARING				
5	WP(C)/2006/2017 FIXED, P/APPEARANCE	MATIOR RAHMAN and 26 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.M CHANDA MR.J L SARKAR MR.S CHOUDHURY	GA, ASSAM C.G.C. SC, EDUCATION MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/1522/2017 in WP(C)/2006/2017	MATIOR RAHMAN and 26 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.M CHANDA MR.J L SARKAR MR.S CHOUDHURY	GA, ASSAM C.G.C. SC, EDUCATION MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/20/2018 in WP(C)/2006/2017	MATIOR RAHMAN Versus THE STATE OF ASSAM	MR. M CHANDA MR. S CHOUDHURY	MR. S C KEYAL SC, EDU ASSTT.S.G.I.



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018 (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL PETITION) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	Crl.Pet./167/2018 FIXED	ARIF KHAN Versus THE STATE OF ASSAM AND ANR.	A SURI	MR. P DUTTA PP, ASSAM MR. T CHAKRABORTY
	WITH			
2	Crl.Pet./106/2018	ALOK VERMA Versus THE STATE OF ASSAM AND ANR.	MR. A K BHATTACHARYYA MRS R BEGUM MR M HALOI MS. M DEVI MR. P KAKATI	PP, ASSAM MRS. P DUTTA
	WITH			
3	Crl.Pet./139/2018	RANJAN MISHRA Versus THE STATE OF ASSAM AND ANR.	MR. A K BHATTACHARYYA MR. P KATAKI MS. R BEGUM MS. M DEVI	MR. D CHOUDHURY PP, ASSAM MRS. P DUTTA
<u>ORDERS</u>				
4	Crl.Pet./413/2018 FIXED	BABAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	PP, ASSAM
<u>HEARING</u>				
5	MFA/24/2016 P/H, WITH LCR, FIXED	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MR.B SARMAH(Rly.Adv.) MS B DEVI MR.N K DAS MS.N MEDHI MS.R R BORAH	MR.A GOYAL MS.M SHARMA MR.K P MAHESWARI
6	Crl.Pet./908/2016 WITH LCR 2 FILES	PAPRI ROY Versus YAMMA DANAMMA	MR.H K DAS MS.P DUTTA MR.M C BORA	MR.A ROSHID MR.D C K HAZARIKA MS.M R DEVI
	WITH			
7	Crl.Pet./1024/2016	KAJAL BHATTACHARJEE Versus YAMMA DANAMMA	MR.H K DAS MR.M C BORA MR.U PATHAK	MR.A ROSHID MS.M R DEVI

8	Crl.Pet./141/2018	M/S MAA KARNI TRADERS AND ANR Versus THE STATE OF ASSAM AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	PP, ASSAM
	WITH I.A.(Crl.)/895/2018 in Crl.Pet./141/2018	THE STATE OF ASSAM AND ANR Versus M/S MAA KARNI TRADERS AND 2 ORSR	MR. N K KALITA ADDL PP,ASSAM	MS. M L GOPE MS. N HAWELIA
9	Crl.Pet./142/2018	M/S. KUMAR TRADERS AND CO. AND ANR Versus THE STATE OF ASSAM AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	PP, ASSAM
10	Crl.Pet./143/2018	M/S. KUMAR ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	PP, ASSAM
11	Crl.Pet./393/2018 WITH LCR 2 FILES	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	MD. A J ATIA (R2) MS J MARIYAM (R2) MS A H ATIA (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
3)	MR D SAIKIA	23-11-2018	To	07-12-2018
4)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
5)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
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15)	MR R ISLAM	02-12-2018	To	10-12-2018
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17)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST DATED 29-10-2018 TO 21-12-2018, (RELATING TO CIVIL BENCH - I) ALONG WITH ITEM NOS. 13, 14, 21, 35, 36, 37, 51, 52, 54, 55, 57 TO 59, 67 TO 78, 81, 82 AND 84 LISTED IN THE PART-II HEARING LIST [SPECIAL LIST (CIVIL)] DATED 29-10-2018 TO 21-12-2018, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
1	RSA/314/2018	ON THE DEATH OF SEPUL GHOSH HIS LEGAL REPRESENTATIVES SMT LALITA GHOSH AND 9 ORS Versus SRI RASIK CHANDRA SEAL	MR. S K GHOSH MS F AHMED	
	WITH I.A.(Civil)/4080/2018 in RSA/314/2018	ON THE DEATH OF SEPUL GHOSH HIS LEGAL REPRESENTATIVES SMT LALITA GHOSH AND 9 ORS Versus SRI RASIK CHANDRA SEAL	MR. S K GHOSH MS F AHMED	
2	RSA/315/2018	ISHAQUE ALI BEIG AND ANR Versus SRI ABDUL KARIM BEIG AND 2 ORS	MR. I A TALUKDAR MR. B HUSSAIN	
	WITH I.A.(Civil)/4083/2018 in RSA/315/2018	ISHAQUE ALI BEIG AND ANR Versus SRI ABDUL KARIM BEIG AND 2 ORS	MR. I A TALUKDAR MR. B HUSSAIN	
3	RSA/316/2018	SRI ANAM UDDIN BORBHUIYA Versus SRI SHIFUL NAMASUDRA	MR. N DHAR DR. B U AHMED MR. N HAQUE MR K UDDIN MR A K AZAD MR. S R BARBHUIYA	
	WITH I.A.(Civil)/4092/2018 in RSA/316/2018	SRI ANAM UDDIN BORBHUIYA Versus SRI SHIFUL NAMASUDRA	MR. N DHAR DR. B U AHMED MR. N HAQUE MR K UDDIN MR A K AZAD MR. S R BARBHUIYA	

ORDERS

4	RSA/9/2015 FIXED	SRI UTPAL BORA AND 6 ORS Versus PADMA BORA and 12 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MRS.R S DEURI MR.A DHAR MS.R KAKOTI	MS.T GOSWAMIR-1to8, 10to13
5	I.A./1236/2016 IN REV.PET. 223581, CRP 6/2007(D/O) in MC/2571/2014	MAHENDRA NARAYAN NATH Versus ON THE DEATH OF HAREN BORO HIS LEGAL HEIRS-SMTI.DOLI BORO and ORS.	MR R GOSWAMI MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH MC/2571/2014	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.M N NATH MRS.P BORA AMICUS CURIAE	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./856/2016 in MC/2571/2014	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./857/2016 in MC/2571/2014	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.K GOGOI MRS.P BORA MR.M N NATH AMICUS CURIAE	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./859/2016 in MC/2571/2014	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.K GOGOI MRS.P BORA AMICUS CURIAE MR.M N NATH	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./1237/2016 in MC/2571/2014	MAHENDRA NARAYAN NATH Versus ON THE DEATH OF HAREN BORO HIS LEGAL HEIRS SMTI.DOLI BORO and ORS.	MR.A KHANIKAR MR.K GOGOI MR.M N NATH MRS.P BORA AMICUS CURIAE	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./1238/2016 in MC/2571/2014	MAHENDRA NARAYAN NATH Versus ON THE DEATH OF HAREN BORO HIS LEGAL HEIRS SMTI DOLI BORO and ORS.	MR.A KHANIKAR MS.K GOGOI AMICUS CURIAE MRS.P BORA MR.M N NATH	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
6	I.A.(Civil)/1894/2018 FIXED in RSA/157/2018	ASIM KUMAR DAS AND 10 ORS Versus AMBU DAS AND 325 ORS	MR. S K GHOSH MS. E AHMED	MR. N DHAR (R1, R2) MR. T U LASKAR (R1, R2) MS. S DASGUPTA (R1, R2) MS. U BARUAH (R1, R2)
	WITH RSA/157/2018	ASIM KUMAR DAS AND 10 ORS Versus AMBU DAS AND 325 ORS	MR. S K GHOSH MS. E AHMED	MR. N DHAR (R1, R2) MR. T U LASKAR (R1, R2) MS. S DASGUPTA (R1, R2) MS. U BARUAH (R1, R2)
	WITH I.A.(Civil)/1895/2018 in RSA/157/2018	ASIM KUMAR DAS AND 10 ORS Versus AMBU DAS AND 325 ORS	MR. S K GHOSH MS. E AHMED	
7	I.A.(Civil)/4060/2018 WITH LCR in CO/16481/2018	WILIAMSON MAGOR EDUCATION TRUST AND 7 ORS, Versus DR. DEBAJIT DAS AND ANR	MR. K N CHOUDHURY MR. P SUNDI MR. A GOSWAMI	
	WITH CO/16481/2018 (Filing Number)	WILIAMSON MAGOR EDUCATION TRUST AND 7 ORS, Versus DR. DEBAJIT DAS AND ANR		

8 WITH
RFA/47/2018

DR. DEBAJIT DAS AND ANR
Versus
WILLIAMSON MAGOR EDUCATION TRUST
AND 4 ORS

MR. D BARUAH
MR. B BARMAN
MR. N B P SINGHA

MR. P SUNDI (R1, R2, R4,
R5)
MR. A GOSWAMI (R1, R2,
R4, R5)

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LEAVE NOTE OF ADVOCATES FOR 06/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
3)	MR D SAIKIA	23-11-2018	To	07-12-2018
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8)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
9)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
10)	MR. A C KALITA	30-11-2018	To	07-12-2018
11)	MR. A PAUL	03-12-2018	To	07-12-2018
12)	MRS. M DUTTA	02-12-2018	To	07-12-2018
13)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
14)	MR. N H LASKAR	03-12-2018	To	10-12-2018
15)	MR R ISLAM	02-12-2018	To	10-12-2018
16)	MR A SHARMA	05-12-2018	To	09-12-2018
17)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,6th December 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3759/2018 FIXED, BY SLIP	HIRANYA KALITA Versus THE STATE OF ASSAM	MR. D BORA MS J BORAH	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./2406/2018	JOGENDRA DHAWMIN Versus THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI MS. P DAS	PP, ASSAM
3	WITH Crl.Rev.P./445/2018	JOGENDRA DHAWMIN Versus THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI	SPECIAL PP ASSAM
4	Bail Appln./2542/2018	DEBJANI MUKHERJEE Versus UNION OF INDIA	MR A CHAKRABORTY MS. A CHOUDHURY MR. S A HUSSAIN MR D J HALOI MS A HUSSAIN MS K GOGOI	MR. S C KEYAL
5	Bail Appln./2613/2018	ROHITAN BIBI AND ANR. Versus THE STATE OF ASSAM	MR. SK MUKTAR	PP, ASSAM
6	Bail Appln./2640/2018	GAJANAN MUNDA Versus THE STATE OF ASSAM	MR G CHOUDHURY MS. S KAUSHIK	MR. P D NAIR (FOR INFORMANT) MR G ALAM (FOR INFORMANT) MR. H ROHMAN (FOR INFORMANT) MR. D NAG (FOR INFORMANT) PP, ASSAM MR. G BORA (FOR INFORMANT)
7	Bail Appln./2641/2018 FIXED	NUR ISLAM Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
8	Bail Appln./2655/2018 FIXED	SAHIDUL ALI Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
9	Bail Appln./2688/2018	MANOJ BISWAS Versus THE STATE OF ASSAM	MR. S C BISWAS MS J BORAH SUSHMITA SENGUPTA	PP, ASSAM

10	Bail Appln./2692/2018	SONALI HANDIQUE Versus THE STATE OF ASSAM	MR. B GOGOI	PP, ASSAM
11	Bail Appln./2698/2018 WITH LCR	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. M U MONDAL J ISLAM MR. M R KHANDAKAR	MR A ALI (FOR INFORMANT) MS. K LAHKAR (FOR INFORMANT) MS. M KHATUN (FOR INFORMANT) PP, ASSAM MR. A MAHANTA (FOR INFORMANT)
12	Bail Appln./2699/2018	HANNAN ALI Versus THE STATE OF ASSAM	MR. M CHOUDHURY	PP, ASSAM
13	Bail Appln./2700/2018	PRASANTA DOLEY Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
14	Bail Appln./2708/2018 WITH LCR, FIXED	BAHAR UDDIN Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K D SARMA	PP, ASSAM
15	Bail Appln./2718/2018	PABITRA HANDIQUE AND ANR. Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	PP, ASSAM
16	Bail Appln./2733/2018	DEEPIYOTI BORAH Versus THE STATE OF ASSAM	MR R GAUR MR J C GAUR MS. M GAUR	PP, ASSAM
17	Bail Appln./2801/2018 FIXED, BY SLIP	RANUMAI TERONPI @ RENUMAI TERONPI Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
18	Bail Appln./2804/2018 FIXED, BY SLIP	RANUMAI TERONPI @ RENUMAI TERONPI Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
19	AB/2731/2018 FIXED	MOZID ALI AND ANR. Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK MS. N BORAH	PP, ASSAM
20	AB/2753/2018	SUJIT DEY @ BAPPI DEY AND 5 ORS. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
21	AB/2811/2018	SANDILLYA DULAL GOSWAMI Versus THE STATE OF ASSAM	MR. D SARMAH MR D SAIKIA	PP, ASSAM
22	AB/2857/2018 FIXED	MAHENDRA KUMAR KARWA Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
23	AB/2898/2018	UZZAL SARMA Versus THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MS S DEKA	PP, ASSAM
24	AB/2963/2018	MOTIBOR RAHMAN @ MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
25	WITH AB/2825/2018	NAJIR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
26	AB/3014/2018 FIXED	HASANA BEGOM LASKAR @ HASMA BEGUM Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR	PP, ASSAM
27	AB/3025/2018	RAVI KASI REDDY @ ROBY REDDY Versus THE STATE OF ASSAM	MR. A RAHMAN MRS I BEGUM	PP, ASSAM

28	WITH AB/2962/2018	AKBOR @ AKBAR @ AKBAR KHAN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
29	WITH AB/3298/2018	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR A RAHMAN MRS I BEGUM	PP, ASSAM
30	WITH AB/3304/2018	SARFRAJ @ SARFRISH KHAN Versus THE STATE OF ASSAM	MR A RAHMAN MRS I BEGUM	PP, ASSAM
31	WITH AB/3376/2018	MUSTAK ALI Versus THE STATE OF ASSAM	MR A RAHMAN MRS I BEGUM	PP, ASSAM
32	AB/3060/2018 FIXED	CHANDU MIYA LASKAR AND ANR. Versus THE STATE OF ASSAM	MR. M H LASKAR MS. P DEVI MR. T L MAHANTA	PP, ASSAM
33	AB/3067/2018 FIXED	SALIM UDDIN Versus THE STATE OF ASSAM	MR. B DEKA MR. B P CHANGMAI	PP, ASSAM
34	AB/3092/2018	PRONIT NATH Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
35	AB/3109/2018 FIXED	HASINA BEGUM Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR. S DEKA MR M CHETIA MR A RASHID	PP, ASSAM
36	AB/3113/2018 FIXED	FIROJ ALI Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID	PP, ASSAM
37	AB/3114/2018 FIXED	AIJUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MD A ISLAM MR. M A MONDAL	PP, ASSAM
38	AB/3123/2018 FIXED	DILIP DUTTA AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BARUAH MR. B BORA	PP, ASSAM
39	AB/3135/2018 FIXED	AMIT JAIN Versus THE STATE OF ASSAM	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
40	AB/3151/2018	RAFIKUL ALI @ RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. D DUTTA	PP, ASSAM
41	AB/3186/2018 FIXED	ABDUL HOQUE LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR	PP, ASSAM
42	AB/3188/2018	RAHIMA BEGUM @ RAHIMA BEGUM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
43	AB/3196/2018	PRONIT NATH Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
44	AB/3213/2018 B/O	ABILASH CH. ADHIKARY AND 3 ORS. Versus THE STATE OF ASSAM	MR B SINHA MS. N THAPA MR. M GOGOI	PP, ASSAM
45	AB/3221/2018	PRONIT NATH Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM	PP, ASSAM
46	AB/3271/2018 FIXED	GOBINDA BARMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM

47	AB/3272/2018 FIXED	JIYARUL HOQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. N HOQUE	PP, ASSAM
48	AB/3289/2018	PRONIT NATH Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM	PP, ASSAM
49	AB/3290/2018	PRONIT NATH Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
50	AB/3291/2018	PRONIT NATH Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM	PP, ASSAM
51	AB/3322/2018 FIXED	AJIT MAHANTA Versus THE STATE OF ASSAM	MR. K KALITA MR. A D CHOUDHURY MR E SHITIRI	PP, ASSAM
52	AB/3323/2018	ISKANDAR ALI BARBHUIYA @ SAJAN Versus THE STATE OF ASSAM	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	PP, ASSAM
53	AB/3335/2018 FIXED	SALEH AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	PP, ASSAM
54	AB/3336/2018 FIXED	THANURAM BHUYAN Versus THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA	PP, ASSAM
55	AB/3347/2018 FIXED	BIPLOB BAIDYA AND ANR. Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN	PP, ASSAM
56	AB/3348/2018 FIXED	INDRESWAR TERON Versus THE STATE OF ASSAM	MR. M SARANIA MR. B DEORI MS. I KEITZAR	PP, ASSAM
57	AB/3351/2018 FIXED	RITU DAS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MD R ISLAM	PP, ASSAM
58	AB/3417/2018	ROKIBUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
59	AB/3420/2018	ASAR ALI AND 9 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
60	AB/3421/2018	SAMSUN NESSA AND 5 ORS. Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
61	AB/3423/2018	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
62	AB/3425/2018	SANJAY AGARWAL Versus THE STATE OF ASSAM	MR G KHANDELIA	PP, ASSAM
63	AB/3465/2018	SUNNY SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	PP, ASSAM
64	AB/3473/2018	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. R K BORAH MR. P K BORAH	PP, ASSAM
65	AB/3482/2018	ALLAUDDIN SARKAR @ ALLAUDDIN SARKAR Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ MR. K U AHMED	PP, ASSAM
66	AB/3485/2018	KAMAL HASSAN @ KAMAL HUSSAIN Versus THE STATE OF ASSAM	MS J H CHOUDHURY MR. M R Z CHOUDHURY MS. D PARBIN MS F RAHMAN MD. H BHUYAN	PP, ASSAM

67	AB/3488/2018	SOBUR ALI Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
68	AB/3489/2018	FAKAR UDDIN Versus THE STATE OF ASSAM	MR. J AHMED MR. P RAHMAN MRS R BEGUM	PP, ASSAM
69	AB/3491/2018	ABU BOKKAR SK. @ MD. BAKKAR SK. Versus THE STATE OF ASSAM	MR. M KHAN MR J RAHMAN KAKALI DEVI	PP, ASSAM
70	AB/3492/2018	RAFIKUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR M MONDAL	PP, ASSAM
71	AB/3499/2018	NAZMAL HAQUE AND 12 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR. M ISLAM	PP, ASSAM
WITH				
72	AB/3486/2018	OSMAN GONI AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MS F N AHMED MR. S M J HAQUE	PP, ASSAM
73	AB/3500/2018	SAMINUR ALOM @ SAMINUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
74	AB/3504/2018	HASMAT ALI AHMED @ HASMAT ALI Versus THE STATE OF ASSAM	MR K BHUYAN MR. N ISLAM	PP, ASSAM
75	AB/3531/2018	RAJU KALITA Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. N UDDIN MS B B AHMED	PP, ASSAM
76	AB/3550/2018	PRASENJIT ROY AND ANR. Versus THE STATE OF ASSAM	MR. P N SHARMA	PP, ASSAM
WITH				
77	Bail Appln./2629/2018	PARTHA PRATIM ROY Versus THE STATE OF ASSAM	MR. P N SHARMA	PP, ASSAM
78	AB/3570/2018 B/O	KHAIRUL AMIN Versus THE STATE OF ASSAM	MR. N AHMED	PP, ASSAM
79	AB/3620/2018 FIXED	SUNITA NAG AND ANR. Versus THE STATE OF ASSAM	G UDDIN	PP, ASSAM
80	AB/3623/2018 FIXED	MAHIDUR RAHMAN @ MAHIDUL RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A A R KARIM MR. A DEB	PP, ASSAM
81	AB/3624/2018 FIXED	KARAMOT ALI Versus THE STATE OF ASSAM	MR. J AHMED MRS R BEGUM MR R A AHMED MR. S K M ALOMGIR	PP, ASSAM
82	AB/3625/2018 FIXED	SAMNUR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. P SHARMAH MR. M AHMED MR. S RANA	PP, ASSAM
83	AB/3638/2018 FIXED	BHANU SARKAR Versus THE STATE OF ASSAM	MR. P J MEDHI MR. B SINHA	PP, ASSAM
84	AB/3645/2018 FIXED	AJJUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	PP, ASSAM

ORDERS

85	I.A.(CrI.)/842/2018	SRI TAPAN SUR Versus MOUSUMI DEVI SUR AND ANR	MS P KUMARI MR. R P SINGH MS A BORBHUYAN	PP, ASSAM
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HEARING

86 CrI.Pet./807/2013
P/H, LCR 1 FILE, FIXED

RAHUL KUMAR
Versus
CENTRAL BUREAU OF INVESTIGATION
CBI and ANR

MR.J I BORBHUIYA
MRS.F BEGUM
MR.L MOHAN
MS. A AHMED
MRS.K H CHOUDHURY

PP, ASSAM
SC, CBI

WITH

CrI.M.C./928/2014
in CrI.Pet./807/2013

CENTRAL BUREAU OF INVESTIGATION
CBI

Versus
RAHUL KUMAR

SC, CBI

MR.J I BORBHUIYA
MR.L MOHAN
MS. A AHMED
MRS.K H CHOUDHURY
MRS.M BEGUM

=====

LEAVE NOTE OF ADVOCATES FOR 06/12/2018

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2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,6th December 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 47 TO 92 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/370/2013 FIXED	CHAMPAK TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	GA, ASSAM MR.N UPADHAYA
2	WP(C)/7222/2015 FIXED	RATUL CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K MEDHI MR.M AHMED MR H HOQUE	SC, SECONDARY EDUCATION
HEARING				
3	WP(C)/4399/2010 FIXED	SMTI SANJITA DAS LASKAR Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.S K ROY MR.S HOQUE MR.M I HUSSAIN	GA, ASSAM
4	WP(C)/5782/2010 FIXED	MD. KADAM ALI Versus THE SUB DIVISIONAL OFFICER C and ORS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	GA, ASSAM
5	WP(C)/2097/2011	SMTI PRANATI DEVI and 3 ORS Versus THE ASSAM SMALL INDUSTREIS and ANR	MR.A CHETRY MR. B SARMA MR.G Z AHMED MR.U K NAIR	MR.H K DEKA MR.B D DEKA MR.P SUNDHI SC, ASIDC
6	WP(C)/5281/2012 FIXED	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR. M KHAN MRJ RAHMAN MR.D DEKA MR.P BORGHAIN	GA, ASSAM MR M R ADHIKARI
7	WP(C)/6126/2013	MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR.J SARMA MR. U K NAIR	MR.Y DOLOI(R- 1-3) MS.S SARMA(R-4) MS.B BHUYAN MS.B BORA MS.N DEKA(R-4) ADDL. AG, ASSAM SC, TRANSPORT SC, IWT MS.K DUTTA
8	WP(C)/409/2014 WITH LCR, FIXED	KISHOR KUMAR DAS Versus THE UNION BANK OF INDIA and 4 ORS	MR.V RAJKHOWA MR.S BORTHAKUR	MR.SANTANU CHAKRABORTY MR.LAKSHAPATI SHARMA

9	WP(C)/6884/2014 FIXED	AHSOK DEY Versus THE UNION OF INDIA and 4 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.A K SARKAR MS.M CHATTERJEE MRS.U CHAKRABORTY SC, RAILWAY
10	WP(C)/148/2015 FIXED	BIRABRATA ACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. RAJARSHEE DE MRK UDDIN MS.M BORAH MS.J CHETRY MR. F A HASSAN MR.A B T HAQUE MS.M BORA MR.A U AHMED MS.A GOGOI MSL BARUAH	MS.A VERMA MR.J M A CHOUDHURY SC, HEALTH
	WITH MC/99/2015 FIXED in WP(C)/148/2015	BIRABRATA ACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A B T HAQUE MR.A U AHMED	MS.A VERMA SC, HEALTH
11	WP(C)/1564/2015 FIXED	HARI MOHAN DHARIKAR Versus DISCIPLINARY AUTHORITY AND DEPUTY GENERAL MANAGER OandC- NW-1 and 4 ORS	MR.A K PURKAYASTHA MR.B K JAIN MS.P C B NAIR MS.R KALITA MS.S DAS	MR.L TALUKDARR-1 to 5 MS.M DAS(R-1 to 5) MR.G DAS(R-1 to 5) MR.B DAS(R-1 to 5)
12	WP(C)/5367/2015 FIXED	NUMALIGARH REFINERY LIMITED OFFICERS' ASSOCIATION Versus THE UNION OF INDIA and 5 ORS	MR G N SAHEWALLA MR.A CHETIA MD.ASLAM	C.G.C. MS U DAS(R-6) MS.A VERMA(R-6) MS.S KHANIKAR(R-6) MR.U K NAIRR-6 MS.R DEVI
	WITH I.A.(Civil)/211/2017 FIXED in WP(C)/5367/2015	NUMALIGARH REFINERY LIMITED OFFICERS ASSOCIATION Versus THE UNION OF INDIA and 4 ORS	MR.A CHETIA MD.ASLAM	C.G.C. MS U DASR-6 MS.A VERMA(R-6) MS.S KHANIKAR(R-6) MR.U K NAIR(R-6) MS.R DEVI
13	WP(C)/5759/2015 FIXED	SIBA NATH GOGOI and 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.M SARMA MR A N AHMED MR.D PHUKAN MR. L Deka MR S P PAUL MR.B C CHOUDHURY	GA, ASSAM(R-1,2.) SC, PENSION & PUBLIC GRIEVANCES
14	WP(C)/7688/2015 FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.A CHETRY MR.H K DAS MR.W YHOSHII MR.M P SARMA MR.U K NAIR	MR.S N SARMA-4 and 5 MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA

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LEAVE NOTE OF ADVOCATES FOR 06/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
3)	MR D SAIKIA	23-11-2018	To	07-12-2018
4)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
5)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
6)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
7)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
8)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
9)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
10)	MR. A C KALITA	30-11-2018	To	07-12-2018

11)	MR. A PAUL	03-12-2018	To	07-12-2018
12)	MRS. M DUTTA	02-12-2018	To	07-12-2018
13)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
14)	MR. N H LASKAR	03-12-2018	To	10-12-2018
15)	MR R ISLAM	02-12-2018	To	10-12-2018
16)	MR A SHARMA	05-12-2018	To	09-12-2018
17)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018